

W.P.(Cr1.)No. 156-157 OF 2001

ITEM No.3

Court No. 2

SECTION X

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(Cr1.) No. 156-157/2001( For Preliminary Hearing )

PRAKASHWATI &ANR

Petitioner (s)

VERSUS

STATE OF HARYANA & ORS.

Respondent (s)

Date : 24/08/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.P. BHARUCHA  
HON'BLE MR. JUSTICE Y.K. SABHARWAL  
HON'BLE MR. JUSTICE ASHOK BHAN

For Petitioner (s) Mr. P.K. Dey, Mr.S.Ghosh, Advs.  
Ms. Abha R. Sharma,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

....L.....I.....T.....T.....T.....T.....T.....T.....J  
.SP2

Issue notice.

.SP1

(N. Annapurna)  
Court Master

(Shelly Sengupta)  
Court Master